Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to.................................(name of the House)

From Constituency (vame by the Constituency)	
ARUN SINGH workdaugh provide of PARSHU RAM SINGH NO. AJN P. POST BHENKREI GARHARIE BHOJPUR - BOSTOS GENOR Aged. 62 years, resident of (mention full postal address), a canadate at the	بدراه
Election, do hereby solemnly affirm and state on oath as under-	
(snike out whichever is not applicable)	
(1) I am a candidate set up by(name of the political party) / am contesting as an Independent candidate.	

(1) Details of PAN and status of filing of lucome tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown to Income Fax Return (in Rupees)
1.	Self	EOTPS7143 R	2022-23	4,64,3301-
2.	Spouse-	11111 1007		
3.	Dependent I			
4.	Dependent 2			
5.	Dependent 3	30		

(3) The following case(s) is are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)		1) Karleat P.S Cazeno Go/2000. UIS-147, 353, 564,224 225,406 I. RC S) Leanakat P.S Cazeno. 150/11, UIS-147, 149,323,391 342,336,427,353,148 I.P.C
(b)	Name of the court, Case No. and Date of order taking cognizance:	1) J.M 15+ class - Biksangang E) Selveral court (M.P.L. MCA) sasonam
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	N-A

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	140	
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	140	



-	TE		
(c)	Punishment imposed :	· No	

(5) That I give herein below the details of one assets (movable and immovable etc.) of myselo. my spouse and all dependents:

A. Details of movable assets; (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self Arun Singh	Spouse Aradi Devi	Dependent-1	Dependent-2	Dependent-3
1)	Cash in Itand	Re 1.35,9001-	Rs. 49,300 -			
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1.5.85. Bihati vidhan Mandul Patra Herri 208194651.86 Q. 58403.3367	AXIA BONK AICHO-67-0920 Ru-524-126-381-			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-	9,78,000/-			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and Investment in any Financial Instrument in Post office or Insurance Company and the amount	Bajay Allians lifes ns. Pol- the 029605085 8s. 14942				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	19.3				
(vi)	Motor Vehicles/Alterafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scropio 2021 MAN- H MILL 1918 Ag- H BROIPLET Wagon R 2021 As- 640,000	27			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Pay-wa-BROJE	(actd 54gm 394 Silver -200 gm	c.pauf-		

1982	Any other assets such as value of Chims/interest			
(ix,	Gross Total value	27,48,551.93 14,10,426.3	8	

B. Details of Immovable ussets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

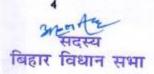
S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-J
(1)	Agricultural Land Location(s) Survey number(s)	1/17 0-15 11/1 0-0 11/4 3-7	3ec 3			
	Area (Total measurement in acres)	khata -137, 141 Khata - 75 An		231 4, 2244, 95 E	8 - 2.45 800	
	Whether inherited property (Yes or NO)	yes				
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase	1.			- 17	1. 10
	Any investment on the land by way of development, construction etc.					
	Approximate Current market value	1,0500,000	-			
(U)	Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
- 3	Approximate Current market value					- 4
(lii)	Commercial Buildings (including spartments) -Location(s) -Survey number(s)					
	Built up Ares (Total measurement in sq. ft.)					



	Whether inherited property (Yes or NO)	I				
	Dive of purchase in case of saif acquired property					
	C ost of property (in case of parchase) at the time of parchase			i		
	Any investment on the property by way of development, construction etc.		6.4			
	Approximate Current market value		-			+
(iv)	apartments,)	1) Massa Baliga Bhejjour words Massa Anath Ichala - 75	-1 [4			
	Area (Total measurement in 0) sq. ft.)	5668 82 ft	A			
	Built up Area (Total measurement in sq. ft.)	b)Housel- 1000 S	+#			
	Whether inherited property (Yes or NO)	yes				
	Date of purchase in case of self acquired property				-	
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market	70,00,000/-				
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (I) to (V) above	1,75,00,000/				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Fl Amount outstanding Nature of loan	S.B.I ola al om Jue23 5,38,533.00				
	Loan or dues to any individuals/ Entity other than stentioned in (i) above. Namo(s) Amount outstanding Nature of loan					



	Asy other liability					1
	Grand total of liabilities	P Town		-		
(ii)	Over nevert Dues: Dues to departments dealing with government excoramodation				!	
	Dues to departments dealing with supply of water		134-			
	Dues to departments dealing with supply of electricity	DI.				
	Dues to departments dealing with supply of telephones/mobiles	14				
	Dues to departments dealing with government transport (including aircrafts and helicopters)					_
	Income Tax Dues					
	Wealth Tax Dues				The second	
97	Service Tax Dues					
	Municipal /Property Tax Dues	L		Van van en de		
	Sales Tax Dues					
	Any other dues		1			
	Grand total of all Govt dues		7 11 11		10 10	

(7) Details of profession or occupation:
a. Solf. Political Social Schwices)
b. Spouse .. HRMS. Wife

(8) My educational qualification is as under: Intermediate Ram Dehin Mistri High School Cearhani. Year 1983, B.S.E.B. Patria (Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. ARUN SINGH
2.	Full postal address	vill Agrap, Post Bhinowi, Cearhard, Bhaytour 8022
3.	Number and Name of the constituency and state	213, karakat
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	C.P.I. (M.L)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No



5.	(a) Candidate E 07 PS 7 149 R (b) Spouse:				Year for which last Income Tax Return filed 2022-23			4,64,330/-		
_	(c)	Dependents		-						
6.	_	Details of Assets and Liabilities in rupees								
		Description	Self	Spous	e	Dependent-1	Depende	ent-II	Dependent-III	
Α.		Moveable Asset (Total value)	27,48,551.43 14,10,49.638							
В.		Immovable Asset								
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(ii)	Approximate Current Market Price of Asset (Total Value)	1,75,00,000)-							
7		Liabilities								
		(i) Government dues (Total)								
		(ii) Loans from Bank, Financial Institutions and others (Total)	S,38,538-00							
3.	0	ghest educational qualific ntenmediale Ram De Give details of School / Un urse) (Name of the Schoo	whin Misha	tion wit	th fi	ull form of the	certificat	e/ dip	loma/ degree	

VEI	RIFICATION	
I, the deponent, above named, do hereby verify and dibest of my knowledge and belief, no part of it is false declare that: (a) there is no case of conviction or pending case aga (b) I, my spouse, or my dependents do not have any above.	e and nothing material has been con	in items 3 and 4 shover
Verified stthis the	day of	201

अध्या निया आस्त्रिस्य विहार विधान सभा

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or Perore a Notary Public.

3. All columns should be filled up and to column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not a plicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly.

आक्रा निया बिहार विधान सभा